

(ग) एक हरिजन को ऋण के रूप में दी गयी अधिकतम राशि ?

LOANS TO DISPLACED PERSONS OF WEST PUNJAB

[*774. Dr. Satyawadi: Will the Minister of Rehabilitation be pleased to state:

(a) the total amount of loans granted to displaced persons from the West Punjab;

(b) the number of displaced Harijans granted loans and the total amount of loans; and

(c) the maximum amount granted as loan to a Harijan?]

The Minister of Rehabilitation (Shri A. P. Jain): (a) to (c). Displaced persons from West Punjab and displaced Harijans are scattered all over the country; and no separate records are maintained for them. The labour involved in the collection of the required information will be incommensurate with the results to be achieved.

I may however inform the hon. Members that no distinction is made between a Harijan and displaced person in the grant of loans.

SERICULTURE

*775. Shri Sarmah: (a) Will the Minister of Commerce and Industry be pleased to state whether Government have examined the method of cottage industry adopted in (i) Japan and (ii) Italy in respect of sericulture and production of silk yarn?

(b) If so, do Government propose to lay on the Table of the House the details of the methods or plans adopted in these two countries.

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) and (b). A body of experts were recently sent by the Central Silk Board to study the methods of cottage industry in respect of sericulture in Japan. The remarks of the Silk Board on the recommendations of the experts as to the methods and plans adopted in Japan are awaited.

No such study has been made in the case of Italy.

COTTAGE INDUSTRIES IN JAPAN

*776. Shri Sarmah: (a) Will the Minister of Commerce and Industry be pleased to state whether a critical study has been made of the (i) ways; (ii) means; and (iii) methods adopted by Japan in respect of her small and cottage industries?

(b) If so, do Government propose to lay on the Table of the House the result or conclusion of such study?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Yes, Sir. The reports of the delegations sent in recent years to Japan to study her cottage industries have been considered by Government.

(b) These results of and conclusions drawn from a study of these reports have not yet been finalised.

SOUTH AFRICAN SATYAGRAHA

*777. Shri M. S. Gurupadaswamy: Will the Prime Minister be pleased to state how many Indians have been arrested in South African Satyagraha so far?

The Prime Minister (Shri Jawaharlal Nehru): To the best of Government's knowledge Dr. Dadoo is the only person of Indian descent who has so far been arrested.

COMMUNITY DEVELOPMENT PROJECTS

*778. Shri N. P. Damodaran: Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) the mode of recruitment of the personnel for the implementation of the Community Development Projects at the Centre;

(b) what are the considerations by which the suitability of candidates for posts at different levels will be judged; and

(c) whether there has been any direction from the Centre to the Madras State in respect of taking or lending the services of the Firka Development personnel in the Community Development Projects of the State?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) The Community Projects Administration is a wing of the Planning Commission which has been designated as the Central Committee under the Indo-American Technical Co-operation Agreement, and recruitment of its staff is made according to the normal procedure laid down by Government.

(b) The considerations will vary according to the nature of the post. In the case of selection of Project Executive Officers the Operational Agreement on Community Development Programme has indicated that special regard will be paid to experience, general outlook, understanding of the needs and methods of community development, and capacity for leadership as well as ability to secure both official and non-official co-operation.